

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00143/2018

DATED THIS THE 28TH DAY OF SEPTEMBER, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

V.Chakrapani,
Aged about 86 years,
S/o Late Vasudeva Bhat,
Retd.DPM. Chitradurga Ho,
Residing at
No.4-98, Laxmi Nilaya,
Thodubali,
Badandiyoor Post 576115
Udupi Taluk.

....Applicant

(By Advocate Shri B.Venkateshan)

vs.

1.The Union of India,
Represented by
The Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.

2.The Postmaster General,
South Karnataka Region,
BG GPO Complex,
Bangalore 560001.

3.The Superintendent of Post Offices,
Chitradurga 577501.

...Respondents.

(By Shri Dilip Kumar ... ACGSC)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. Heard. This matter is covered by several orders we have passed which is confirmed by the Hon'ble High Court and then later had been accepted by the Hon'ble Apex Court also. The issue is very simple. The issue is that whether the retired employees are also eligible for same medical benefits as working employees. Since the Hon'ble Apex Court has settled the issue, there is no need to go into this again and again.

2. The applicant's wife was hospitalized for lower lobe collapse and pleural effusion as well as pneumonia which is a serious debilitating and life threatening disease. Therefore, the applicant is eligible for medical reimbursement in accordance with either CGHS rates or CSMA rates whichever is higher.

3. OA is allowed to this extent. Benefits may be made available to the applicant within two months next. No order as to costs.

(DINESH SHARMA)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA No. 143/2018

Annexure-A1: Copy of applicant's PPO dated 6.1.1992.

Annexure-A2: Copy of OM dated 20.8.2004.

Annexure-A3: Copy of OM dated 24.8.1998.

Annexure-A4: Copy of applicant's medical claim bills for Rs.62901/-

Annexure-A5: Copy of applicant's medical claim bills for Rs.56054/-

Annexure-A6: Copy of applicant's medical claim bills for Rs.36691/

Annexure-A7: Copy of SPOs Ir. dated 9.1.2018

Annexure A8: Copy of order dated 28.8.2014 in OA.332/2014

Annexure A9: Copy of order dated 12.3.2014 in OA.469/2013

Annexure A10: Copy of judgement dated 30.3.2015 in WP.47075/2014

Annexure-A11: Copy of judgement dated 13.8.2012 in WP.18210/2005

Annexure-A12: Copy of order dated 5.8.2014 in OA.1565/2013

Annexures with reply statement:

Annexure R-1: Copy of OM dated 29.9.2016.